

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. 1046/97

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri H.O. Gupta, Member (A)

New Delhi this the 2nd day of June, 2000

1. Hari Kesh Meena  
S/o Mangal Meena  
O/01, Sector 11  
Sadiq Nagar  
New Delhi-49
2. B.P. Singh  
S/o Shri LAKHMI CHAND  
128, Sector No. 2, Type III  
Sadiq Nagar  
New Delhi
3. G.L. Meena  
S/o Shri Baghunath Meena  
177 Type 11, Karkardooma  
Delhi
4. Peter Baba  
S/o Late Sh. Julius Baba  
R/o 4-428-Sarojini Nagar  
New Delhi 110023

(None for the applicants) --- --- --- Applicants

Versus

1. Lt. Governor  
through  
Chief Secretary  
Govt. of NCT of Delhi  
6, Sham Nath Marg  
Delhi
2. Secretary (Services)  
Govt. of NCT of Delhi  
Delhi
3. Union of India  
through  
Secretary  
Ministry of Home  
Department of DOPT  
New Delhi

.. Respondents

(None for the Respondents) ---

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O R D E R (ORAL)

~~Hon'ble Smt. Lakshmi Swaminathan, Member(J).~~

None for the parties even on the second call. We note that there are 4 applicants in this case and none has appeared nor their counsel. This case has been listed at Serial No.9 of today's cause list under the caption that "no adjournment will be given". If the applicants were interested in pursuing it, they should have been present either in person or through counsel. In the circumstances, O.A. is dismissed for default and non-prosecution.

~~(H.O. Gupta)~~  
Member(A)

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member(J)

'SRD'